



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/.Ind-3400/252/HDB/2017
NAME OF THE COMPANY	Virtumobile Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Virtumobile Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	PCS	CS tapasvideora@gmail.com 9966299213	Tapas

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Tapasvilal Deora, Learned PCS for the Applicant Company and submits that he has complied with the office objections but nothing is available on record. Post the case on 30.11.2017.

Member (T)

Member (J)